



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT ::: LEGISLATIVE BRANCH

NOTIFICATION

The 11th May, 2026

No. LGL. 39/2025/13.-- The following Ordinance of the Assam Legislative Assembly which was promulgated by the Governor of Assam on 14th March, 2026 is hereby published for general information.

ASSAM ORDINANCE NO. I OF 2026
THE NORTH LAKHIMPUR UNIVERSITY
(AMENDMENT) ORDINANCE, 2026

AN

ORDINANCE

further to amend the North Lakhimpur University Act, 2023.

Preamble

Whereas the Legislative Assembly of the State of Assam is not in session and the Governor of Assam is satisfied that circumstances exist which render it necessary for him to take immediate action for amending the North Lakhimpur University Act, 2023, hereinafter referred to as the principal Act, in the manner hereinafter appearing:

Assam Act No.
LVIII of 2023

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor of Assam is pleased to promulgate the following Ordinance: -

Short title and commencement

1. (1) This Ordinance may be called the North Lakhimpur University (Amendment) Ordinance, 2026.
- (2) It shall come into force at once.

Amendment of section 58

2. In the principal Act, in section 58, in the fourth line, for the punctuation mark “.” the punctuation mark “:” shall be substituted and thereafter the following proviso shall be inserted, namely: -

“Provided that the first Registrar so appointed shall hold office for a period of three years or till the appointment of a regular Registrar through such selection process, as may be prescribed, whichever is earlier.”

LAKSHMAN PRASAD ACHARYA,
GOVERNOR OF ASSAM.

GEETANJALI DAS SAIKIA,
Secretary to the Government of Assam,
Legislative Department, Dispur.